- (b) if so, what are the names of herbs which have been or are likely to be patented; and
- (c) what are the names of herbs in India which are exported to America?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF INDUSTRIAL DEVELOP-MENT) (SHRIMATI KRISHNA SAHI):
(a) No, Sir. Herbs cannot be patented under the Patent Act, 1970.

- (b) Does not arise.
- (c) Following herbs are exported to America:
 - (a) Psyllium Husk
 - (b) Psyllium Seed
 - (c) Senna Leaves & Pods
 - (d) Opium Crude
 - (e) Poppy Seeds/Husks
 - (f) Sarasaparila
 - (g) Vinca Rosea Roots

हिमाचल प्रदेश में हंग में नमक की खानें

2316. श्री महेश्वर सिंह: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) हिमाचल प्रदेश में जिला मण्डी में दंग क्षेत में स्थित नमक की खानों पर वर्ष 1990-91 श्रौर 1991-92 में कितनी-कितमी धनराणि व्यय की गई श्रौर चाल वित्तीय वर्ष के दौरान कितना व्यय किए जाने की श्राशा है;
- ्ख) क्या इस खान में नमक का उत्पादन शुरू हो गया है; ग्रौर
- (ग) यदि हां, तो 1991-92 के दौरान कितना नमक तैयार किया गया स्रौर कितना बेचा गया?

उद्योग मंत्रालय (भारी उद्योग विभाग श्रीर लोक उद्यम विभाष सें राज्य संही) (श्री पी०के० थुंगन): (क) हिमाचल प्रदेश जिला मण्डी में द्रंग क्षेत्र में स्थित नमक की खानों पर वर्ष 1990-91 और 1991-92 में व्यय की गई धनराशि क्रमशः 4.69 लाख रुपए और 0.78 लाख रुपए है। चालू वित्त वर्ष के दौरान 256.50 लाख रुपए की धनराशि व्यय किए जाने की संभावना है।

- (ख) जी, नहीं।
- (ग) प्रश्न नहीं उठता ।

Listing of Shares of P.S.Us.

- 2319 SHRIMATI KAMLA SINHA: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that two disinvestments of 41 P.S.Us, upto 20 per cent had raised rearly Rs. 3,000 crores;
- (b) whether these shares have been listed with the Securities and Exchange Board of India?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRIES AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P. K. THUNGON): (a) Government have raised Rs. 3038 crores by disinvesting about 8 per cent shares in 30 Central Public Sector Undertakings.

(b) These shares are not required to be listed with Securities and Exchange Board of India.

Japanese bid to exploit the cheap labour

- 2320. PROF SAURIN BHATTACHAR-YA: Will the PRIME MINISTER be pleased to state:
- (a) wheher it is a fact that Japanese Industrialists plagued by the demand for higher wages from workers at home were invited to invest in India exploring cheap labour here; and
- (b) if so, what guarantee Government propose to give to our labour against such exploitation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI):
(a) and (b) Foreign investors, including